

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 9 of 2012 &
IA No. 14 of 2012**

Dated: 29th February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

K.C.P Sugars and Industries Corporation Ltd. & Ors. ... Appellant (s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)**

**Counsel for the Appellant (s) : Mr Challa Gonaranjan
Mr. Mulliapudi Rambabu**

**Counsel for the Respondent (s) : Mr. A. Mariarputham, Sr.Adv.
Mr. A. Subba Rao
Mr. A.T. Rao
Mr. K.V. Mohan &
Mr. K.V. Balakrishnan for APERC**

ORDER

Post the matter on 1st March, 2012 at 2.30 p.m.

**(Justice P.S. Datta)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**